## BUSINESS ADVISORY COMMITTEE

## (TENTH REPORT) (Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 4th December, 1962.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:-

st each item:-			
(1)	The Taxation Laws (Amendment) Bill, 1962. (Consideration and passing)	2	hours
(2)	The Major Port Trusts Bill, 1962. (Reference to a Select Committee)	21	hours
(3)	The Personal Injuries (Emergency Provisions) Bill, 1962. (Consideration and passing)	3	hours
(4)	The Textiles Committee Bill, 1962 (Consideration and passing).	1월	hours
(5)	The Indian Tariff (Second Amendment) Bill, 1962. (Consideration and passing).	1	hour
(6)	The Hindi Sahitya Sammelan (Amendment) Bill, 1962, as passed by Rajya Sabha. (Consideration and passing).	2	hours
<b>(</b> 7)	The Indian Sale of Goods (Amendment) Bill, 1962, as passed by Rajya Sabha. (Consideration and passing).	11/2	hours
(8)	The Emergency Risks (Goods) Insurance ) Bill, 1962. ) (Consideration and passing).	7	hours
(9)	The Emergency Risks (Factories) Insurance Bill, 1962. (Consideration and passing).	J	noars
(10)	The Agricultural Refinance Corporation Bill, 1962. (Consideration and passing).	5	hours
(11)	The Representation of the People (Amendment) Bill, 1962. (Consideration and passing).	1	hour
(12)	The Constitution (Fifteenth Amendment) Bill, 1962. [Select Committee]	3	hours
(13)	Discussion on motion by Shri Indrajit Gupta and others regarding measures for maintaining prices of essential commodities at reasonable levels.	3	hours
(14)	Consideration of motion for modification ) of Central Apprenticeship Council Rules )		

of Central Apprenticeship Council Rules,) 1962, given notice of by Shri Indrajit

1 hours

Gupta.

(43) Consideration of motion for modification of Apprenticeship Rules, 1962, given notice of by Shri Indrajit Gupta.

hours.

3. The Committee further Rossumend What the time already alletted by his House for his Consideration and possing of his working fournabists (Amendement) Both 1962 progle hiereard from 3 hours to 5 hours.

4. The Committee also recommend that during remaindes of-

New Delhi, December 4, 1962. Agrahayana 13, 1884 (Saka). (HUKAM SINGH),
Speaker.